

**INCOME TAX APPELLATE TRIBUNAL, RAIPUR****CAUSE LIST OF DB BENCH FOR 08-SEPTEMBER-2025 (MONDAY)****BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER  
AND HON'BLE GD PADMAHSHALI, ACCOUNTANT MEMBER****IN COURT ROOM 1**

| SrI | Appeal Number      | Assmt. Year | Assessee Name                                                 | Remarks |
|-----|--------------------|-------------|---------------------------------------------------------------|---------|
| 1   | IT(TP)A 1/RPR/2018 | 2013-14     | [A] M/S. JINDAL POWER LIMITED                                 |         |
| 2   | IT(TP)A 2/RPR/2018 | 2014-15     | [A] M/S. JINDAL POWER LIMITEED                                |         |
| 3   | ITA 475/RPR/2025   | 2013-14     | [A] MANOJ KUMAR SAHU, DURG (DEFECTIVE)                        |         |
| 4   | ITA 476/RPR/2025   | 2018-19     | [A] JHAJI SHIKSHAN SAMITI, DURG (DEFECTIVE)                   |         |
| 5   | ITA 491/RPR/2025   | 2013-14     | [A] MANOJ SHARMA, LEGAL HEIR OF LATE SHRI KAILASHCHAND SHARMA |         |
| 6   | ITA 492/RPR/2025   | 2022-23     | [A] JEEWAN KUKREJA, NEW DELHI (DEFECTIVE)                     |         |
| 7   | ITA 496/RPR/2025   | 2015-16     | [A] SHARDA DEVI AGRAWAL, RAIGARH (DEFECTIVE)                  |         |
| 8   | ITA 543/RPR/2024   | 2016-17     | [D] RAJENDRA KUMAR AGRAWAL (DEFECTIVE)                        |         |

  
Office Superintendent  
For Assistant Registrar  
03-Sep-2025

**INCOME TAX APPELLATE TRIBUNAL, RAIPUR****CAUSE LIST OF DB BENCH FOR 09-SEPTEMBER-2025 (TUESDAY)****BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER  
AND HON'BLE GD PADMAHSHALI, ACCOUNTANT MEMBER****IN COURT ROOM 1**

| SrI | Appeal Number    | Assmt. Year | Assessee Name                    | Remarks |
|-----|------------------|-------------|----------------------------------|---------|
| 1   | ITA 88/RPR/2025  | 2015-16     | [D] AVANI FERRO ALLOYS PVT. LTD. |         |
| 2   | CO 4/RPR/2025    | 2015-16     | [A] AVANI FERRO ALLOYS PVT. LTD. |         |
| 3   | ITA 89/RPR/2025  | 2016-17     | [D] AVANI FERRO ALLOYS PVT. LTD. |         |
| 4   | CO 5/RPR/2025    | 2016-17     | [A] AVANI FERRO ALLOYS PVT. LTD. |         |
| 5   | ITA 90/RPR/2025  | 2017-18     | [D] AVANI FERRO ALLOYS PVT. LTD. |         |
| 6   | CO 6/RPR/2025    | 2017-18     | [A] AVANI FERRO ALLOYS PVT. LTD. |         |
| 7   | ITA 91/RPR/2025  | 2018-19     | [D] AVANI FERRO ALLOYS PVT. LTD. |         |
| 8   | CO 7/RPR/2025    | 2018-19     | [A] AVANI FERRO ALLOYS PVT. LTD. |         |
| 9   | ITA 161/RPR/2025 | 2015-16     | [A] MANOJ AGRAWAL, RAIPUR        |         |

  
Office Superintendent  
For Assistant Registrar  
03-Sep-2025

**INCOME TAX APPELLATE TRIBUNAL, RAIPUR****CAUSE LIST OF DB BENCH FOR 10-SEPTEMBER-2025 (WEDNESDAY)****BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER  
AND HON'BLE GD PADMAHSHALI, ACCOUNTANT MEMBER****IN COURT ROOM 1**

| Srl | Appeal Number    | Assmt. Year | Assessee Name                                                            | Remarks |
|-----|------------------|-------------|--------------------------------------------------------------------------|---------|
| 1   | ITA 389/RPR/2024 | 2020-21     | [A] VANDANA GLOBAL LIMITED, MUMBAI                                       |         |
| 2   | ITA 465/RPR/2025 | 2011-12     | [D] CHRISTI JAIN                                                         |         |
| 3   | ITA 466/RPR/2025 | 2013-14     | [D] MOHAN LAL AGRAWAL, RAIPUR                                            |         |
| 4   | ITA 470/RPR/2025 | 2016-17     | [A] NANAK RAM TANWANI, RAIPUR                                            |         |
| 5   | ITA 484/RPR/2025 | NA          | [A] SWARGIYA SHRI MADANLAL JUNEJA JI MEMORIAL NAITRATH SOCEITY, BILASPUR |         |
| 6   | ITA 485/RPR/2025 | NA          | [A] SWARGIYA SHRI MANDANLAL JUNEJA JI MEMORIAL, BILASPUR                 |         |
| 7   | ITA 497/RPR/2025 | 2011-12     | [A] DADU STEEL & POWER LTD., DHARSIWA                                    |         |
| 8   | ITA 499/RPR/2025 | 2016-17     | [A] TOMAN SINGH SAHU                                                     |         |
| 9   | ITA 525/RPR/2025 | 2016-17     | [A] SUBHASH MURARKA, RAIPUR (DEFECTIVE)                                  |         |

  
Office Superintendent  
For Assistant Registrar  
03-Sep-2025

**INCOME TAX APPELLATE TRIBUNAL, RAIPUR****CAUSE LIST OF DB BENCH FOR 11-SEPTEMBER-2025 (THURSDAY)****BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER  
AND HON'BLE GD PADMAHSHALI, ACCOUNTANT MEMBER****IN COURT ROOM 1**

| Srl | Appeal Number    | Assmt. Year | Assessee Name                                                                  | Remarks |
|-----|------------------|-------------|--------------------------------------------------------------------------------|---------|
| 1   | ITA 479/RPR/2025 | 2016-17     | [A] BHARAT LAL TAHALYANI, JANJGIR-NALIA (DEFECTIVE)                            |         |
| 2   | ITA 480/RPR/2025 | 2016-17     | [A] V Y INSTITUTE OF MEDICAL SCIENCE PRIVATE LIMITED, RAIPUR (DEFECT COMPLIED) |         |
| 3   | ITA 483/RPR/2025 | 2017-18     | [A] KNS VINAYAK MINING AND INFRA PRIVATE LIMITED, KORBA (DEFECTIVE)            |         |
| 4   | ITA 486/RPR/2025 | 2015-16     | [A] ASHAP KUMAR SHANTIEL BARA, RAIGARH                                         |         |
| 5   | ITA 487/RPR/2025 | 2015-16     | [A] ASHAP KUMAR SHANTIEL BARA, RAIGARH                                         |         |
| 6   | ITA 489/RPR/2025 | 2013-14     | [D] ABHINAV GREEN POWER INDIA PRIVATE LIMITED                                  |         |
| 7   | ITA 502/RPR/2025 | 2011-12     | [A] VINOD KUMAR AGRAWAL, RAIPUR                                                |         |
| 8   | ITA 504/RPR/2025 | 2011-12     | [A] EICS CONSULTANCY PVT. LTD., BILASPUR (DEFECTIVE)                           |         |
| 9   | ITA 505/RPR/2025 | 2012-13     | [A] ESIC CONSULTANCY PVT. LTD., BILASPUR (DEFECTIVE)                           |         |

  
Office Superintendent  
For Assistant Registrar  
03-Sep-2025

**INCOME TAX APPELLATE TRIBUNAL, RAIPUR**

**CAUSE LIST OF DB BENCH FOR 12-SEPTEMBER-2025 (FRIDAY)**  
**BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER**  
**AND HON'BLE GD PADMAHSHALI, ACCOUNTANT MEMBER**  
**IN COURT ROOM 1**

| Srl | Appeal Number    | Assmt. Year | Assessee Name                                                        | Remarks |
|-----|------------------|-------------|----------------------------------------------------------------------|---------|
| 1   | ITA 371/RPR/2025 | 2017-18     | [D] SOUTH EASTERN COALFIELDS LIMITED, BILASPUR                       |         |
| 2   | CO 14/RPR/2025   | 2017-18     | [A] SOUTH EASTERN COALFIELDS LIMITED, BILASPUR                       |         |
| 3   | ITA 372/RPR/2025 | 2018-19     | [D] SOUTH EASTERN COALFIELDS LIMITED, BILASPUR                       |         |
| 4   | CO 15/RPR/2025   | 2018-19     | [A] SOUTH EASTERN COALFIELDS LIMITED, BILASPUR                       |         |
| 5   | MA 126/RPR/2023  | 2018-19     | [D] GURMEET SINGH HORA, RAIPUR                                       |         |
| 6   | MA 21/RPR/2025   | 2012-13     | [A] SUBRAMANIAM SWAMINATHAN IYER, BHILAI (DEFECTIVE)                 |         |
| 7   | MA 22/RPR/2025   | 2012-13     | [A] SUBRAMANIAM SWAMINATHAN IYER, BHILAI (DEFECT COMPLIED)           |         |
| 8   | MA 23/RPR/2025   | 2020-21     | [A] NIXA FINCAP PVT. LTD., MUMBAI                                    |         |
| 9   | SA 1/RPR/2025    | 2016-17     | [A] BHILAI KARMCHARI ADARSH SAKH SAHKARI SAMITI MARYADIT (DEFECTIVE) |         |

  
Office Superintendent  
For Assistant Registrar  
03-Sep-2025